

SPECIAL BENCH  
COURT - II

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/29(KB)2022  
IA(COMPANIES.ACT)/144(KB)2022, COMP.APPL/15(KB)2022,  
IA(COMPANIES.ACT)/4(KB)2023, IA(COMPANIES.ACT)/167(KB)2023,  
IA(COMPANIES.ACT)/2(KB)2023, CONT.A./10(KB)2022,  
IA(COMPANIES.ACT)/75(KB)2023, RA/1(KB)2023,  
IA(COMPANIES.ACT)/20(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13<sup>TH</sup> FEBRUARY 2024, 10:30 A.M**

IN THE MATTER OF	KAMAL KUMAR AGARWAL VS VIRDHI COMMERCIAL CO LTD
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1)

**Appearance (via video conferencing/physically)**

Mr. Rohit Keshri, Adv. ] For the Respondent Nos. 1 to 8, 10 & 11  
Mr. Ankit Chaurasia, Adv. ]

**ORDER**

1. Ld. Counsel appearing on behalf of respondent nos. 1 to 8, 10 & 11 present.
2. Post this matter before Regular Bench for hearing on **19.02.2024**.

**D. Arvind  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**

*Ar.*